

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Comp. Appeal (AT) (Ins) No. 1048-1049 of 2019

IN THE MATTER OF:

MSC Mediterranean Shipping Company

S.A.

...Appellant

Versus

**C.A. Kannan Tiruvengadam, R.P. of BRG Iron
& Steel Company Pvt. Ltd.**

...Respondent

Present:

**For Appellant:- Mr. Krishna Raj Thakur, Mr. Arjun Asthana and Ms. S.
Ghosh, Advocates**

**For Respondent:-Mr. Abhijeet Sinha, Mr. Saikat S., Ms. Shreyas
Edupuganti, Advocate for RP.
Mr. Bhuvnesh Satia. and Mr. Siddharta Manocha,
Advocates**

With

Comp. Appeal (AT) (Ins) No. 200 of 2020

IN THE MATTER OF:

Assistant Commissioner of Customs

Special Disposal Cell (Port), Kolkata

...Appellant

Versus

**CA Kannan Tiruvengadam, R.P. of BRG
Iron and Steel Company Ltd. & Ors.**

...Respondents

Present:

**For Appellant:- Mr. Bhuvnesh Satia and Mr. Siddharta Manocha,
Advocates.**

**For Respondent:- Mr. Krishna Raj Thakur, Mr. Arjun Asthana and Ms. S.
Ghosh, Advocates**

**Mr. Abhijeet Sinha, Mr. Saikat S., Mr. Shreyas
Edupuganti, Advocate for RP.**

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O R D E R

25.02.2020 At request of the both sides, these matters are adjourned to **4th
March, 2020** within first five cases.

**[Justice Venugopal M.]
Member (Judicial)**

**[V.P. Singh]
Member (Technical)**

**[Alok Srivastava]
Member (Technical)**

SC/ NN/